

**F.No.Stds/F&VP/Notification (01)/FSSAI-2017**

(A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India)

**FDA Bhawan, Kotla Road, New Delhi-110002**

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Dated: 5<sup>th</sup> June, 2017

**Subject: Direction for operationalization of standards of coumarin content in cinnamon.**

The draft standards for cinnamon were notified in the Gazette on 15.11.2016 vide F.No. Stds/F&VP/Notification (01)/FSSAI-2016 and uploaded on the FSSAI website on 21.11.2016 inviting comments and suggestions from stakeholders.

2. Various comments and suggestions received from stakeholders have been reviewed and the same standards for coumarin content in cinnamon are under process of final notification. These finalized standards as enclosed herewith have been made operational from 25.05.2017.

3. This issues with the approval of the Competent Authority in exercise of the power vested under Sections 18(2) (d) read with 16(5) of Food Safety and Standards Act, 2006.



(Sunil Bakshi)

Advisor (Regulations/Codex)

To

1. All Food Safety Commissioners,
2. All Authorized Officers, FSSAI,
3. All Designated Officers, FSSAI.

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI

